

**भारतीय रिज़र्व बैंक****RESERVE BANK OF INDIA**वेबसाइट : www.rbi.org.in/hindiWebsite : www.rbi.org.inइ-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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September 08, 2016

2 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Vivek Vyapar Ltd	54, Ezra Street, Ground Floor, Kolkata-700001	B.05.06356	May 11, 2004	July 19, 2016
2	M/s Texas Resources Pvt Ltd	2A, Ganesh Chandra Avenue, Commerce House, 3 rd floor, Room No.8, Kolkata-700013	B.05.06192	February 17, 2004	July 27, 2016

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release: 2016-2017/627**Anirudha D. Jadhav**
Assistant Manager